## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 1(ND)11 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016

NAME OF THE COMPANY: M/s.Denvax Celluler There. Pvt. Ltd. V/s. M/s. Institute Of Cellular Therapies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. ABHAY K. DAS Adv. Petitions Acceptance Des

2. M. K. Tiwari badu. Respondent Monrison

## ORDER

A request for adjournment is being made by the ld. Counsel for the respondents on account of a demise of an acquaintance. The request is not opposed by the ld. opposite counsel.

- Written submissions are stated to be on record.
- Re-notify this case for final arguments on 21.09.2016.

(Ina Malhotra) Member Judicial

Sd1-

Sd1-

(K.Varadharajan) Member Judicial